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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/113/2016
NAME OF THE PETITIONER(S) : Rojer Mathew P.
NAME OF THE RESPONDENT(S) : M/s P.T. Mathai Construction Company Pvt. Ltd. & 5
others
UNDER SECTION : 397/398, 402 & 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① S. Manjula Devi, Adv
For KSR & Co Company Secretaries Ltd,
CBE
FOR R4

S. Manjula

② SRI VARSHINI
FOR
V. Mahesh

FOR R1 - R3

Sri Varshini

3. GOWRI. V.

For M/S RAMANIV SHANKAR.

PETITIONERS

Gowri

ORDER

Ms V Gowri, counsel for petitioner present. Ms Sri Varshini, counsel for R1 to R3 and Ms S Manjula Devi, counsel for R4 are present. Counsel for R1 to R3 prayed time for filing written submissions. Time extended at her request. Put up on 05.04.2017 at 10.30 A.M.

mm
(Ch. Md. Sharief Tariq)
Member (Judicial)

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(K. Anantha Padmanabha Swamy)
Member (Judicial)